to prevent subversive activities of Pakistani agents?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (d) The inforamtion is being collected and will be laid on the Table of the House.

Interrogation of one Subhash Jain on suspiction of being a terrorist

2240. SHRI B. SATYANARAYAN REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that one Subhash Jain who has spent 14 years in a Pakis; and Jail had been pushed across the border into Rajasthan along with a group of Indian prisoners is undergoing interrogation in a Ganganagar Police Station on the suspicion of being a terrorists; and

(b) If so, what are the details in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH): (a) and (b) The information is being collected and will be laid on Tab'e of the House

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Foreign funds received by the World Muslim Minority Community

2241. SHRI LAL K. ADVANI-SHRI PRAMOD MAHAJAN:

Will the Minister of HOME AFFAIRS be pleased to state the amount received by the Indian Branch of the "World Muslim Minority Community" from foreign sources during the last three years and how this amount has been utilized during the same period?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECU-RITY (SHRI ARUN NEHRU): Government are not aware of the existence of any Indian Branch of World Muslim Minority Community. Representation to SC/ST in Government Departments and Public Undertakings

2242. SHRI SURAI PKASAD: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that in spite of clear legal provisions, the Scheduled Castes and Scheduled Tribes people are not given proper representation i_n the various Government Departments and Public Undertakings;

(b) whether Government have received any complaints from the Scheduled Castes and Scheduled Tribe₃ Commission in this regard; and

(c) if so, what remedial steps have been taken in this matter?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGFI). (a) No, Sir. Various Government Departments and Public Undertakings have been instructed to fully implement the policy of reservation so as to ensure proper representation of Scheduled Castes and Scheduled Tribes.

(b) and (c). The inadequate representation of the Scheduled Castes and Scheduled Tribes in services was brought to notice of the Government by the Commission for Scheduled Castes and Scheduled Tribes. The recommendations made by the Commission in this regard have been examined and suitable action taken.

Blackmarketing of controlled cloth allot. ted to Sikkim state Federation

2243. SHRI BHAGATRAM MANHAR:

SHRI BIR BHADRA PRATAP SINGH:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state

(a) whether it is a fact that out of the adlocation of 1600 bales of controlled cloth worth about Rupees 60 laking to the Sikkim State Federation Wholesale Store only about a dozen bales were received by them and the balance was sold to the private traders, M/s. Bhanwar Lal